

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). As per available records, 60 complaints were received against officials of State Bank of Indore during the period 1st January, 1986 to 31st March, 1989. These were looked into by the Bank management. In some cases enquiry/investigation were also made by the CBI. Suitable action against 22 officials has been taken in these cases.

[English]

Survey By CCI&E

8198. SHRI ATISH CHANDRA SINHA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Chief Controller of Imports & Exports (CCI&E) has recently conducted survey of different centres to get acquainted with the problems of importers and exporters;

(b) if so, the details thereof;

(c) whether certain rules have been amended to facilitate the exporters to draw Cash Compensatory Support and duty drawback directly from the banks; and

(d) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) Yes, Sir.

(b) Certain problems faced by exporters have been identified and difficulties of the Regional Offices of CCI&E in terms of staff shortage, etc. have also been ascertained.

(c) and (d). The proposal of payment of CCS and duty drawback to exporters through banks is under examination of the Ministry of Finance, Government of India.

PM Package to Kerala

8199. SHRI SURESH KURUP: Will the Minister of FINANCE be pleased to State:

(a) the total amount allotted under the Prime Minister's package to Kerala announced in January, 1987;

(b) the total amount to be spent by Union Government directly and the amount to be released to the State Government by Union Government and its scheme-wise break-up; and

(c) the actual amount spent so far under each scheme by union Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) to (c). The information is being collected and will be laid on the Table of the House.

Delinking of Associate Banks of SBI

8200. PROF. K.V. THOMAS: Will the Minister of FINANCE be pleased to state the reasons for not delinking the Associate Banks from the State Bank of India and to amalgamate all Associate Banks in a single corporate entity?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The Associate Banks of State Bank of India derive several advantages by functioning as members of State Bank of India Group. Government and Reserve Bank of India do not find any distinct advantage in delinking of the associates of the State Bank of India from State Bank of India at this stage.

Train Accidents

8201. SHRIMATI N.P. JHANSI LAKSHMI:
SHRI KAMLA PRASAD SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) the zone-wise number of railway accidents took place during last three months; and

(b) the loss of life and property suffered as a result thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF RAILWAYS (SHRI

MADHAVRAO SCINDIA): (a) and (b). Railway zone-wise break-up of number of accidents to freight and passenger trains, number of persons who lost their lives and cost of damage to railway property during the period January-March 1989 is asunder:-

<i>Railway</i>	<i>No. of accidents</i>	<i>No. of persons who lost their lives</i>	<i>Cost of damage to railway property (Rs. in Lakhs)</i>
Central	18	-	121.55
Eastern	23	6	224.79
Northern	15	7	23.62
North Eastern	7	4	6.60
Northeast Frontier	21	1	16.27
Southern	15	-	35.27
South Central	13	-	11.06
South Eastern	21	27	147.58
Western	12	-	5.78

[*Translation*]

Cancellation of Trains in Bihar

8202. SHRI RAM BHAGAT PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether 14 pairs of Up and Down trains from Patna to North Bihar, Sonapur, Donzipur, Muzaffarpur, Samastipur, Darbhanga Jainagar, Sahrasa and Purnea have been cancelled recently;

(b) if so, the reasons therefor;

(c) whether due to cancellation of all the direct trains from Patna to North Bihar, about four crore people of North Bihar have been deprived of rail services and the extent of loss to Government as a result thereof; and

(d) whether Government propose to

restore these trains, if so, the details thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF RAILWAYS (SHRI
MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) and (d). Adequate number of BG and MG services from Patna/Hajipur with suitable connecting services have been provided.

[*English*]

Financial Assistance for Varahi Project of Karnataka

8203. SHRI V.S. KRISHNA IYER: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware that